

- (b) if so, the details thereof alongwith action taken so far; and
- (c) the steps Government is taking to protect the PF accounts of employees from fraudulent withdrawals?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) No, Sir.

- (b) Does not arise in view of reply to part (a) of the Question above.
- (c) Following steps have been taken to protect the PF accounts of the employees from fraudulent withdrawals:
 - (i) The attestation of claim forms by the authorized signatory is made mandatory where the establishment is in operation.
 - (ii) The attestation by the Bank authorities is insisted along with at least one of the documents as required under KYC (Know Your Customer) of the bank to identify the member in those cases where employer is not available.
 - (iii) Online access has been given to the EPF members to 'Kinow their EPF Balance' through the website of the EPFO at www.epfindia.gov.in
 - (iv) Facility of e-passbook has also been provided to the EPF Member. It is an online version of the employee's provident fund account. Transactions are recorded and can be tracked easily by the member by Registering themselves on the website of the EPFO.
 - (v) Payment of claims is made electronically through NEFT.
 - (vi) Facility of Online; Transfer Claim Portal (OTCP) has been made in the software so that PF member may get their multiple PF accounts transferred to their current operative account.
 - (vii) Instructions have been issued to the field offices for taking all measures to prevent the frauds.

Neglect of local labourers in Chhattisgarh

†1503. DR. BHUSHAN LAL JANGDE : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

† Original notice of the question was received in Hindi.

(a) whether local labourers are being taken for granted in every industrial sector of Chhattisgarh;

(b) the percentage of local people working as labourers in heavy and medium enterprises of Chhattisgarh, respectively;

(c) whether it is a fact that the people of Chhattisgarh are being neglected on the pretext that they are unskilled; and

(d) whether false allegations are levelled on local labourers and their jobs are snatched from them?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) and (b) As per information received from Ministry of Heavy Industries and Public Enterprises, such information is not maintained centrally. However, in order to meet the emerging employment challenges, Government has set a target of skilling 5 crore people, including from the State of Chhattisgarh, during the Twelfth Five Year Plan to make them more employable. The Ministry/sector-wise performance of people skilled is given in Statement (*See below*)

As informed by the Government of Chhattisgarh, there is provision in their current industrial policy 2009-14, that subsidy/exemption/concessions under the Policy will be available to only those industries, which engage minimum 90 per cent of unskilled labour, 50 per cent of skilled labour and minimum one third of administrative post from local people.

(c) and (d) Government of Chhattisgarh has informed that no such cases have been brought to their knowledge and no such complaints have been received by them.

Statement

Details of persons trained during 2012-13 and 2013-14 (till date)

		No. of Persons Skilled (in lakh persons)	
Sl.No.	Ministry/Department/ Organisation	Achievement 2012-13	Achievement 2013-14 (till date)
1	2	3	4
1.	M/o Labour and Employment	8.20	8.56

1	2	3	4
2.	M/o Micro, Small and Medium Enterprises	5.50	3.13
3.	National Skill Development Corporation	4.03	3.06
4.	M/o Rural Development	5.42	2.76
5.	M/o Agriculture	13.28	2.72
6.	D/o Electronics and Information Technology	3.68	2.01
7.	M/o Housing and Urban Poverty Alleviation	5.25	1.90
8.	D/o Higher Education	2.82	0.94
9.	M/o Women and Child Development	1.01	0.35
10.	M/o Textiles	0.71	0.36
11.	M/o Tourism	0.58	0.37
12.	M/o Social Justice and Empowerment	0.42	0.33
13.	M/o Chemicals and Fertilizers	0.36	0.20
14.	M/o Commerce and Industry	0.27	0.22
15.	D/o Heavy Industry	0.22	0.17
16.	M/o Road Transport and Highways	0.09	-
17.	M/o Tribal Affairs	0.03	0.45
18.	M/o Development of North Eastern Region	0.01	0.00
19.	M/o Minority Affairs		0.01
20.	M/o Home Affairs	-	-
21.	M/o Food Processing Industries	-	0.02
Total		51.88	27.56

Source : National Skill Development Agency